

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.411/94

Tuesday, this the 6th day of June, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K Rugmini, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Trivandrum-4.
2. P Janardhanan Nair, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Trivandrum.
3. GR Sumangali Devi, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Trivandrum-4.
4. KP Radhamma,  
Assistant Accounts Officer,  
Office of the Regional Provident  
Fund Commissioner,  
Trivandrum-4.
5. K Vasudevan, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Calicut-2. - Applicants

By Advocate Mr. CS Rajan (not present)

Vs.

1. Central Provident Fund  
Commissioner, New Delhi.
2. The Regional Provident Fund  
Commissioner, Trivandrum-4.
3. J Sukumaran, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Trivandrum-4.
4. MK Padmanabhan, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Cochin-17.
5. PM Rajappan, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Cochin-17.
6. S Govindan, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Cochin-17. - Respondents

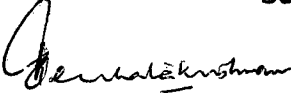
7. CC Sankarankutty,  
Head Clerk, Office of the  
Regional Provident Fund  
Commissioner, Calicut-2.
  8. MR Chellappan, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner, Trivandrum-4. Respondents
- None for respondents

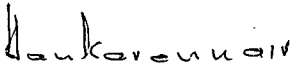
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Neither applicants nor their counsel is present.  
There is no representation either. We dismiss the appli-  
cation. No costs.

Dated, the 6th June, 1995.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

trs/6695

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.411/94

Monday, this the 6th day of November, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. K Rugmini, Head Clerk,  
Office of the Regional Provident  
Fund Commissioner,  
Trivandrum-4.
2. P Janardhanan Nair, Head Clerk,  
Office of the Regional Provident Fund  
Commissioner, Trivandrum.
3. GR Sumangali Devi, Head Clerk,  
Office of the Regional Provident Fund  
Commissioner, Trivandrum-4.
4. KP Radhamma, Assistant Accounts Officer,  
Office of the Regional Provident Fund  
Commissioner, Trivandrum-4.
5. K Vasudevan, Head Clerk,  
Office of the Regional Provident Fund  
Commissioner, Calicut-2. - Applicants

None for applicants

Vs

1. Central Provident Fund Commissioner,  
New Delhi.
2. The Regional Provident Fund  
Commissioner, Trivandrum-4.
3. J Sukumaran, Head Clerk, Office of  
the Regional Provident Fund Commissioner,  
Trivandrum-4.
4. MK Padmanabhan, Head Clerk, Office of  
the Regional Provident Fund  
Commissioner, Cochin-17.
5. PM Rajappan, Head Clerk, Office of  
the Regional Provident Fund  
Commissioner, Cochin-17.
6. S Govindan, Head Clerk, Office of  
the Regional Provident Fund  
Commissioner, Cochin-17. - Respondents

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7. CC sankarankutty, Head Clerk, Office of the Regional Provident Fund Commissioner, Calicut-2.
8. MR Chellappan, Head Clerk, Office of the Regional Provident Fund Commissioner, Trivandrum-4. - Respondents

By Advocate Mr NN Sugunapalan (for R.1 & 2)

By Advocate Mr Vellayani Sundara Raju (for R. 3 to 6)

The application having been heard on 6.11.95 the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Neither applicants nor their counsel is present.

Dismissed. No costs.

Dated, the 6th November, 1995.



SP BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN